

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU DAILY CAUSE LIST DATED 02.03.2023 (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:25AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|--|
| 1 | Comp App (AT) (CH) No.10/ 2021 & IA No.195/2021 | Muralidharan M.S. Vs Technology Frontiers India Private Limited | Mr. K. Gaurav Kumar | Mr . S Sriram for R1, Mr. P. Giridharan for R3, 4,5&11 Ms. Gauri Rasgotra for R6, 7&10 Mr. Ranghasayee for R8 Mr. Kumarpal Chopra for R9 |

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--|--|
| 1 | TA No.156/2021 (Comp App (AT) (Ins) No.994/2020) | M/s. Sandhya & Co VS Mr. V. Mahesh IRP of Vasam Health Care Pvt. Ltd. | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| | | WITH | | |
| 2 | TA No.157/2021 (Comp App (AT) (Ins) No.995/2020) & IA No. 207/2022 | Sri Adinath Enterprises Vs S.Rajendran, RP of Vasam Health Care Pvt. Ltd | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| | | WITH | | |
| 3 | TA No.158/2021 (Comp App (AT)(Ins) No.996/2020) | M/s. Jai Jinendra Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt. Ltd. | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| | | WITH | | |

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| 4 | TA No.159/2021 (Comp App (AT)(Ins) No.997/2020) | M/s. Vijayalakshmi Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt Ltd WITH | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| 5 | TA No.160/2021 (Comp App (AT)(Ins) No.998/2020) | M/s. V.S. Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt Ltd. WITH | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| 6 | TA No.161/2021 (Comp App (AT)(Ins) No.999/2020) | H.S. Syndicate Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt. Ltd. WITH | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| 7 | TA No.162/2021 (Comp App (AT)(Ins) No.1000/2020) | M/s. Hemanth Mehta & Sons HUF Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt. Ltd. WITH | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| 8 | TA No.163/2021 (Comp App (AT)(Ins) No.1001/2020) | M/s. Vipul Investments Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt Ltd WITH | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |
| 9 | TA No.164/2021 (Comp App (AT)(Ins) No.1002/2020) | M/s. Hemanth & Co Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt Ltd. | Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana | Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma |

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-----------------------------------|-------------------------|
| 10 | Comp App (AT) (Ins) No.57/2023 & IA No. 200 of 2023 | State Bank of India VS Vantage Spinners Private Limited | Mr. ML Ganesh Mr. J Arun kumar | |

For Defects/Rectification

| S.No. | E Filing No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|-------------------------|
| 11 | 9805118/01518/2022 (Diary No.924/2022) | Lammetz Industrienadel Gmbh Vs Altek Beissel Needles Ltd | Ms. Lira Goswami | |
| 12 | 9805118/02113/2022 (Diary No.957/2022) | Panchapakesan Swaminathan Vs Mr.R.Raghavendran | Mr. Sandeep Kumar | |

For Hearing (Part Head)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|---|
| 13 | TA No. 71/2021 (Comp App (AT) 248/2019) | Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors WITH | Mr. Aditya Kumar | Mr. Mani BhadraR1, R3 Mr. Arun Karthik Mohan- R2 M/s. Kirit Javali-R4 |
| 14 | TA No. 72/2021 (Comp App (AT) 247/2019) | Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors | Mr. Aditya Kumar | Mr. Mani BhadraR1, R3 M/s. Kirit Javali-R4 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|---------------------------|-------------------------|
| 15 | Comp App (AT) (CH) (Ins) No. 246/2021 & IA No.515/2021 | M/s K K Ropeways Ltd. Vs. M/s Billion Smiles Hospitality Pvt. Ltd | Mr. R.S. Diwaagar | |
| 16 | Comp App (AT) (CH) No. 29/2022 For Condone Delay IA No. 332/2022, For Exempt IA No.333/2022& IA No. 334/2022 | Sanket Kumar Agarwal Vs. APG Shipping Private Limited | Mr. Akshat Singh | Mr. CS K Gaurav Kumar |
| 17 | Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022, For Stay IA No.308/2022 | Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Vs | Mr. Avinash Krishnan Ravi | Mr. Anirudh Krishnan |

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| | | The Cotton Corporation of India Ltd & Anr | | |
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For Hearing :

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|--------------------------|--|
| 18 | TA (AT) No. 215/2021 (CA (AT) (Ins) No. 1477/2019) | P.V. Nidhish Vs Dr. N.P. Kamalesh & Anr | Mr. Aditya Prakash Arora | Mr. Bijoy P Pulipra |
| 19 | TA (AT) No.69/2021 (Comp App (AT) (Ins) No.209/ 2020) | Pativandla Srinivas Babu Vs M/s. Jayasiddhi Ganesh Enterprises Pvt. Ltd & Anr. | Mr. Krishna Ravindran | Mr. Varun Srinivasan - R2 |
| 20 | TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) & IA No. 532 & 734/2022 & IA No. 82, 83 & 84/2023 | Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH | Mr. Mahesh Thakur | Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2 |
| 21 | TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020) | ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH | Mr. Abhishek Anand | Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3 |
| 22 | Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020) | Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors WITH | Mr. T Ravichandran | Mr. Mahesh Thakur |
| 23 | Comp App. (AT) (CH) (Ins) No.244/2021 & IA No. 85/2023 | Ramanathan Bhuvaneshwari Vs Skylark Ithaca Buyers Welfare Association & Anr | Mr. T Ravichandran | Mr. Arun Karthik Mohan-R1 |
| 24 | Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021 | D. Asokan Vs Girija Muthukrishnan & Anr | Mr. Raj Carolin V | Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2 |

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| | | WITH | | |
| 25 | Comp App (AT) (CH) No. 3/2022 | S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan | Mr. Raj Carolin V | Mr. Harikumar G Nair |
| | | WITH | | |
| 26 | Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022 | S. Vijayakumar Vs Girija Muthukrishnan & Anr | Mr. K. Gowtham Kumar Mr. Athiban Vijay | Mr. Harikumar G Nair- R1 Mr. MK Sumod- R2 |
| 27 | Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021 | Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunker Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors | Mr. Deepak Khurana | Ms. Shweta Dubey-R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Narendar Naik R13 |
| | | WITH | | |
| 28 | Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023 | Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors | Ms. Swetha Dubey | Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12 |
| 29 | Comp App (AT) (CH) (INS) No.285/2022 | IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited | Mr. Edward James | Mr. Perikal K Arjun |
| 30 | Comp App (AT) (CH) (Ins) No. 148/2022 For Dispense with IA No. 346/2022 For Stay IA No. 345/2022 | BV Gautham Vs Clarke Energy India Pvt Ltd | Mr. T.K Bhaskar | Mr. Yogesh KannaR1 Mr.AG Sathiyarayanan- R2 |

2.00PM

For Hearing (Part Heard) :

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|--------------|--|--|-----------------------------------|---|
| 31 | Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021 For Stay IA No. 668 & 669/2021 | Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr WITH | M/s Viruksham Legal | Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj |
| 32 | Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 To Dispense with IA No. 225/2022 Urgent Hearing IA No. 226/2022 | TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr WITH | Mr. Ramaswamy Meyyappan | Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2 |
| 33 | Comp App (AT) (CH) (Ins) No. 104/2022 For Intervention IA No. 530/202 | Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr WITH | M/s Ramani & Shankar Advocates | Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2 |
| 34 | Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021 | Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr WITH | Mr. K Subbu Ranga Bharathi | Mr.AG. Sathyanaryana - R2 |
| 35 | Comp App (AT) (CH) (Ins) No. 335/2021 For Stay IA No. 693/2021 | Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr WITH | Mr. K Subbu Ranga Bharathi | Mr.AG. Sathyanaryana - R2 |
| 36 | Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022 | Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors WITH | M/s Giridhar & Sai | Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4 |
| 37 | Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 & 181/2022 | Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors | Mr. NP Vijay Kumar | Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2 |

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| | For Intervention IA No. 190/2022 To implead IA No. 521/2022 For Direction IA No. 29/2023 | | | |
| 38 | Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703 & 704/2021 For Intervention IA No. 219/2022 | Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited WITH | Mr. B. Dhanaraj Ms. Pavithra K | Mr.AG Sathyanaryana |
| 39 | Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16/2022 For stay IA No. 17/2022 To Intervene IA No. 218/2022 | Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr WITH | Mr. VV Sivakumar Mr. Chethan Sagar | Mr.AG Sathyanaryana - R2 |

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| 40 | Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022 | Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH | M/s Viruksham Legal | Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3 |
| 41 | Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022 | Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd WITH | M/s Giridhar & Sai | Mr.AG. Sathyanaryana |
| 42 | Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022 | Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH | Mr. NP Vijay Kumar | Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2 |
| 43 | Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022 | Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH | Mr. B. Dhanaraj Ms. K. Parvathi | Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3 |
| 44 | Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 | Asset Reconstruction Company (I) Ltd. Vs | Mr. VV Sivakumar | Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R2 |

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| | For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022 | Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd. WITH | | |
| 45 | Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022 | M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj WITH | Mr. VV Sivakumar | Mr.AG Sathyanarayana |
| 46 | Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022 | L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors WITH | Mr. Cibi Vishnu | Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3 |
| 47 | Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022 | L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr WITH | Mr. Cibi Vishnu | Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2 |
| 48 | Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022 | L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd | Mr. Cibi Vishnu | Mr.AG Sathyanarayana |

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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